

**SARDAR S. S. MAJITHIA:** At the moment it belongs to the Government of India.

**PANDIT S. S. N. TANKHA:** Is it not a fact that under law, for defence purposes any land can be taken over by the Defence Ministry without paying any compensation?

**SARDAR S. S. MAJITHIA:** That is not true. Whenever we take over land, we do give the compensation which is worked out by the local officials of that State.

**श्री देवकीनन्दन नारायण :** क्या मंत्री महोदय यह बतलाने की कृपा करेंगे कि जिस जमीन की फी बीघा कीमत सौ वर्ष पहले ६ पाई थी, उसका सौ वर्ष का व्याज क्या हुआ; और क्या व्याज समेत आज उसका पैसा दिया जा रहा है ?

**SARDAR S. S. MAJITHIA:** As I said, it will be very difficult to give the correct answer at the moment. As I said, the information is being collected as to how these lands were taken over, what compensation was paid and for what purpose this amount of nine pies per bigha is paid etc. This is all being collected from the Punjab Government and after due verification we will lay it on the Table of the House.

**श्री पा० ना० राजभोज :** क्या माननीय मंत्री महोदय इस इन्फार्मेशन को सभा की टेबिल पर रखेंगे ?

(No reply)

**SHRI BHUPESH GUPTA:** Is it not a fact that in many places the peasants have complained that after the land is acquired by the Defence Ministry, compensation is not paid, firstly adequately, and secondly, whatever is decided is not paid in time?

**SARDAR S. S. MAJITHIA:** That does not arise out of this question to begin with but at the same time I should like to say that the procedure for

compensation is that when we take over the land, we ask the local officials in that particular State, wherever that may be, to give us the correct valuation of the land which comes over to the Defence Department. Then it is discussed between the two and final settlement is made.

#### SMALL SAVINGS COLLECTIONS IN ANDHRA PRADESH

**\*673. SHRIMATI SEETA YUDHVIR:** Will the Minister of FINANCE be pleased to state:

(a) the gross collections under the Small Savings Scheme in the State of Andhra Pradesh during the year 1958-59;

(b) the withdrawals during the same period; and

(c) the expenditure in respect of commission, establishment charges etc.?

**THE DEPUTY MINISTER OF FINANCE (SHRIMATI TARKESHWARY SINHA):** (a) Rs. 13.19 crores approximately.

(b) Rs. 9.33 crores approximately.

(c) Rs. 5.26 lakhs.

**श्रीमती सीता युद्धवीर :** इतनी अधिक रकम वापस लेने का क्या कारण है ?

**श्रीमती तारकेश्वरी सिन्हा :** यह कारण तो कोई बताया नहीं जा सकता। कई कारण हैं। कुछ मंहगाई भी इसका कारण हो सकता है। कुछ जरूरत होती है, तो निकालने का मौका मिलता है, यह भी उसका कारण है। कुछ समझ की कमी भी इसका कारण हो सकता है। कई कारण हैं।

**श्रीमती सीता युद्धवीर :** जिनसे स्माल सेविंग्स हासिल की जाती है, वह उनसे एक तरह से दबाव से वसूल की जाती है। तो क्या वह रकम को वापस लेने का कारण हो सकता है ?

**श्रीमती तारकेश्वरी सिनहा :** दबाव तो नहीं डाला जाता है। बार बार इस बात की हम हिदायत देते हैं और आगे भी देते रहेंगे कि दबाव नहीं डाला जाये।

**श्रीमती सीता युद्धवीर :** इस स्कीम में रुपया जमा करने का तरीका बदल कर के क्या उसे पंचायतों के द्वारा, कोआपरेटिव्स के द्वारा और स्थानीय संस्थाओं के द्वारा हासिल करने का कोई इंतजाम किया जा रहा है ?

**श्रीमती तारकेश्वरी सिनहा :** जी हां, हमने पिछले दिनों यह बताया था, कुछ ही दिन हुए हमने अपने एक बिल में बताया था कि कोआपरेटिव्स को यह मौका दिया जा रहा है कि वहां भी लोग रुपया रख सकें और उनको यह मौका मिले कि कोआपरेटिव्स के जरिये वे रुपया जमा करवा सकें।

**SHRI SONUSING DHANSING PATIL:** May I know how far the Andhra Government has fulfilled their target in regard to small savings?

**SHRIMATI TARKESHWARI SINHA:** The gross collections of the Andhra State I have already given in my answer. The total collections of the Andhra Government fall short of the target which has been fixed by the State.

**DR. RAGHUBIR SINH:** Andhra Government or Andhra Pradesh?

**SHRIMATI TARKESHWARI SINHA:** Andhra Pradesh. The gross collection was Rs. 13.19 crores in 1958-59 and the net collection was Rs. 3.86 crores. During 1959-60 upto July the gross collection was Rs. 4.07 crores and net collection was 0.55 crores.

#### INCREASE IN PIG IRON OUTPUT AT BHILAI STEEL PLANT

\*674. **SHRI DAHYABHAI V. PATEL:** Will the Minister of STEEL, MINES AND FUEL be pleased to state:

(a) whether it is a fact that the pig iron output at the Bhilai Steel Plant

has exceeded its target and, if so, by how much;

(b) whether the excess was for a short period only, or whether it will be the normal performance of the plant; and

(c) whether Government have enquired if a similar increase in output is possible at the other steel plants also and if so, whether any measures have been taken to achieve it?

**THE MINISTER OF MINES AND OIL (SHRI K. D. MALAVIYA):** (a) to (c). A statement is laid on the Table of the House.

#### STATEMENT

(a) The rated capacity of the Bhilai blast furnace is 900 tons per day, and this has been generally reached. The daily average production since commissioning of the blast furnace has been as follows:—

1959	Tons
February	641
March	775
April	995
May	983
June	962
July	926
August (up to 30th)	1,036

Thus, the daily average output has exceeded the rated capacity of the blast furnace during the months of April '59, May '59, June '59, July '59, by 0.56, 9.4, 6.9, 2.9 and 15 respectively.

(b) It is not easy to say whether the production achieved at Bhilai will be for a short period or it will be the normal performance of the blast furnace. There are so many factors involved, but judging by the past performance of the furnace, it is hoped that the present rate of output will continue in future.

(c) The intention of the Hon'ble Member appears to be about the production in the Steel Plants in the Public Sector. The production of pig iron at Durgapur Steel Plant has not commenced. The production at Rourkela is still below average, although